

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 55

MA 3736/2019 IN CP 4017/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

DIPAK SHANTILAL PAREKH.

V/s

METACHEM PVT LTD

Section 59,213, 241 & 242 of the Companies Act, 2013

ORDER

Ld. Counsel for the Petitioner seeks further time to carry out the amendment in the pleadings. Three (3) week time is granted finally. No further adjournment shall be granted on any ground. List this matter on Board on **23.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh